


HIGH COURT OF JAMMU & KASHMIR AT JAMMU

CORRIGENDUM

Please read the name of Advocate as “**Bhoompati Brij Raj Singh**” instead of Bhoomapati Brij Raj Singh bearing Enrolment No.JK-180/2017 issued vide Hon’ble High Court of Jammu and Kashmir Notification No.37 dated 06-04-2017.


(Mohammad Yasin Beigh) 06-12-17
Joint Registrar (Adm.)

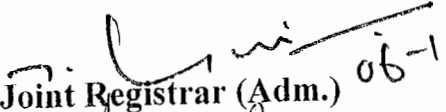
No. 31302-7/L.P

Dated 06/12/2017 2/12/17

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President Bar Association, Kathua.
5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Mr. Bhoompati Brij Raj Singh S/O Jatinder Singh Bhadwal R/O Village Dadwara, P.O Bhaddu, Tehsil Billawar, Distt. Kathua

.....for information and necessary action.


Joint Registrar (Adm.) 06-12-17
2/12 2/12 2/12/17